

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER-SHEET

ORDERS OF THE TRIBUNAL

05/12/2013

O.A. 795/2013

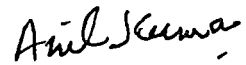
Mr. Tanveer Ahmed, Counsel for the applicant.

Learned counsel for the applicant wants to withdraw the present Original Application.

In view of the submission made on behalf of the applicant Original Application is dismissed as withdrawn. However, he is at liberty to file fresh Original application.



(Arvind Rohee)
Member (J)



(Anil Kumar)
Member (A)

Vv